CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

(ALLAHABAD THIS THE 12th DAY OF MARCH, 2019)

Present

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Original Application No.330/00354 OF 2014

(U/S 19, Administrative Tribunal Act, 1985)

Kumari Neetu Singh, D/o Late Smt. Urmila Devi, Ro Adarsh Colony, 28 Bataliyan P.A.C., Moradabad.

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VERSUS

- 1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Divisional Railway Manager, Northern Railway, Moradabad Division, Moradabad.

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Advocates for the Applicant:- Shri Ajay Kumar Sharma (Not present) Advocate for the Respondents:-Shri M.K. Yadav, Advocate for Respondents.

<u>ORDER</u>

(DELIVERED BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER(J)

None present for the applicant even on the revised call.

Shri M.K. Yadav, Advocate for respondents is present.

- 2. On perusal of file it appears that on 05.02.2019, the applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.
- 3. Accordingly, the original application alongwith misc. applications are dismissed in default and for non-prosecution. No order as to costs.

(RAKESH SAGAR JAIN) Member-J

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